

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:3977
ANSWERED ON:18.08.2010
UNDERGROUND COAL GASIFICATION
Pathak Shri Harin

Will the Minister of COAL be pleased to state:

- (a) whether the Government of Gujarat has recommended the proposal of Gujarat Industries Power Company Ltd. (GIPCL) for allocation of South of Rajpradi Block in Gujarat for its Underground Coal Gasification Project with ONGC, under State PSU's dispensation;
- (b) if so, the time by which the proposal is likely to be considered by the Central Government;
- (c) if not, the reasons therefor;
- (d) whether GIPCL has already completed major critical parameters involved in the project for early implementation; and
- (e) if so, the reasons for delay in according approval to the project?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL AND MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS & PROGRAMME IMPLEMENTATION (SHRI SRIPRAKASH JAISWAL)

- (a): Government has received a request of M/s Gujarat Industries Power Company Limited (GIPCL) for allocation of South of Rajpradi Block in Gujarat for Underground Coal Gasification project with ONGC.
- (b) & (c): Allocation of coal blocks for specified end uses is an on-going process and as and when the coal blocks are identified and earmarked for allocation, the same are considered for allocation. At present no coal/lignite blocks are on offer for allocation for Underground Coal Gasification.
- (d): As per the representation received from the Government of Gujarat, GIPCL has made certain developments on their own.
- (e): Does not arise in view of reply given at (b) & (c) above.